

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.472/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> September 2017, 10.30 A.M**

Name of the Company		Haldia Energy Limited	
Under Section		621A/441	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ARJUN DITTA  
FCA 034822

Applicant

Arjun Ditta

**ORDER**

Ld. Pr. CA for the petitioner is present.

Heard. Reserved for order.

sd/-  
(Jinan K.R.)  
Member (J)

sd/-  
(Vijai Pratap Singh)  
Member (J)